

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 208 of 2013

Dated : 21st July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Andhra Pradesh Power Generation
Corpn. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.
.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Counsel for the Respondent(s): : Mr. M.S. Ramalingam for R-1
Ms. Swapna Seshadri for R-2

ORDER

We have heard Mr. Gopal Chaudhary, the learned counsel for the Appellant for some time.

Ms. Swapna Seshadri, the learned counsel for the Respondent No.2 has filed her Written Submissions after serving copy on the other side.

Post the matter for further hearing on **31.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vg